

DIVISION BENCH
COURT - II

P-106

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/398(KB)2021
IA(I.B.C)/343(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	CENTRAL BANK OF INDIA VS ANIL KUMAR KEDIA
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Mr. Udit Agarwal, Adv.] For the Resolution Professional
Ms. Priyanka Ajitsarva,RP] RP-in-person

Mrs. Noelle Banerjee, Adv.] For the Corporate Debtor
Mr. Dipak Dey, Adv.]
Mrs. Sucheta Mitra, Adv.]
Mr. Aniket Ojha, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. Let the copy of the IA(I.B.C)/343(KB)2024 be served on the Resolution Professional as well as to the Financial Creditor if not already served.
3. List the matter on **17.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**